NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/196/2016

NAME OF THE PETITIONER(S)

: B.R. Lokesh

NAME OF THE RESPONDENT(S)

: M/s Mamallapuram Development Private Limited & 4 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)	Represented by	Signature
1) Cibi ViShnu T.v.P. Saivihai	Counseller P2	J.v.A.Saivilai
2) K.RAMBIANY d G.V.MOHAN KUMAR	Coursel for Restrolati	
3) Klamar P.T. Brony for New Hamindha	Council for Respondent	No.
9. jullamentlant (4	Coursel for	July

ORDER

Counsel representing both the parties are present. At their request time extended for final hearing. Put up on **04.01.2017** at **10.30** A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)